

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dt-25.5.2001

The learned counsel for Railways prays for time to file counter. Prayer allowed. Time granted till 27.6.2001 for counter as last chance.


25/5/2001
REGISTRAR

Counter not filed.

Registrar

W
27/6/01

Counter not filed.

29.6.01

Reg.

2-7-2001.

Parties are absent on call. No steps taken to file counter although last chance is over. Put up before the Bench for further orders.


2/7/2001
REGISTRAR

Reg. Registrar Court's
Orders dt. 2.7.2001

Counter not filed.

B
12/7/01

Bench

Counter not filed.

24/8/01

Bench

09. 19.02.02

Stand Over to 20.02.02


Member (A)

Member (J)

10. 20.02.02.

As per order dated 20.02.02. passed in OA. 483/99, this OA. is allowed.


Member (A)


Member (J).